

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4292

ANSWERED ON:26.08.2004

VIGILANCE & MONITORING COMMITTEES FOR RURAL DEVELOPMENT SCHEMES

Adhalrao Patil Shri Shivaji;Mandal Shri Sanat Kumar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has issued any guidelines directing the States to Constitute Vigilance and Monitoring Committees at district level to supervise, exercise vigilance and monitor the implementation of all programmes implemented by the Ministry of Rural Development;
- (b) if so, the details there of including composition of the Committees;
- (c) the States which have not constituted said Committees;
- (d) whether the views of the Committees would be binding in the implementation of the schemes; and
- (e) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (e) With a view to revitalizing the role and functions of the Vigilance and Monitoring Committees for making them important instruments of effective monitoring of the implementation of the programmes of the Ministry, these Committees at State/Union Territory and District levels are being reconstituted with inclusion of Member of Parliament (XIVth Lok Sabha). Detailed Guidelines containing the composition, role and functions of these reconstituted Committees as well as instructions for conducting Meetings are being finalized.